

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :15-04-2024

| Date : 15.04.2024 | | | | | | | | | |
|-------------------|------------|---------------------|------------------|-----------------------|----------|--------------------|-----------------------|-----------------|--------------|
| S.L.No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
| 1 | 34187/2024 | 15.04.2024 | BLAPL-2620/2024 | SK DASMOHAP ATRA | C.O. | | Order Dtd. 2024-03-28 | | (Seat No-) |
| 2 | 34188/2024 | 15.04.2024 | ABLAPL-3194/2024 | PC DAS | C.O. | | Order Dtd. 2024-04-10 | BAIL-2 | (Seat No-7) |
| 3 | 34189/2024 | 15.04.2024 | ABLAPL-3151/2024 | KS SAHU | C.O. | | Order Dtd. 2024-04-10 | | (Seat No-7) |
| 4 | 34190/2024 | 15.04.2024 | ABLAPL-3143/2024 | G JAYASINGH | C.O. | | Order Dtd. 2024-04-10 | | (Seat No-7) |
| 5 | 34191/2024 | 15.04.2024 | ABLAPL-3161/2024 | A CR DAS | C.O. | | Order Dtd. 2024-04-10 | BAIL-2 | (Seat No-7) |
| 6 | 34192/2024 | 15.04.2024 | ABLAPL-3140/2024 | A SAHOO | C.O. | | Order Dtd. 2024-04-10 | | (Seat No-7) |
| 7 | 34193/2024 | 15.04.2024 | ABLAPL-3127/2024 | GC JENA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-2 | (Seat No-12) |
| 8 | 34194/2024 | 15.04.2024 | ABLAPL-3153/2024 | A MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Seat No-12) |
| 9 | 34195/2024 | 15.04.2024 | ABLAPL- | BK PARDHI | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-1 | (Seat) |

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| | | | 3197/2 024 | | | | | | No-3) |
| 10 | 34196/ 2024 | 15.04.2 024 | ABLAPL - 3191/2 024 | GR PATRA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No- 6) |
| 11 | 34197/ 2024 | 15.04.2 024 | ABLAPL - 3190/2 024 | B MISHRA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No- 6) |
| 12 | 34198/ 2024 | 15.04.2 024 | ABLAPL - 3132/2 024 | GC SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No- 4) |
| 13 | 34199/ 2024 | 15.04.2 024 | ABLAPL - 3131/2 024 | SK SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 4) |
| 14 | 34200/ 2024 | 15.04.2 024 | ABLAPL - 3160/2 024 | SC SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No- 6) |
| 15 | 34201/ 2024 | 15.04.2 024 | ABLAPL - 3150/2 024 | SS DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 6) |
| 16 | 34202/ 2024 | 15.04.2 024 | ABLAPL - 3171/2 024 | BIJAYA KUMAR ROUTRAY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 6) |
| 17 | 34203/ 2024 | 15.04.2 024 | ABLAPL - 3180/2 024 | SANTOSH CHANDRA ATABUDHI | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 6) |
| 18 | 34204/ 2024 | 15.04.2 024 | ABLAPL - 3167/2 024 | MR SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-2 | (Se at No- 7) |
| 19 | 34205/ 2024 | 15.04.2 024 | ABLAPL - 3170/2 024 | MR SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 7) |
| 20 | 34206/ 2024 | 15.04.2 024 | ABLAPL - 3195/2 024 | MR SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 7) |
| 21 | 34207/ 2024 | 15.04.2 024 | ABLAPL - 3148/2 024 | KK NATH | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No- 6) |
| 22 | 34209/ 2024 | 15.04.2 | FAO- | SATYABAN | C.O. | COURT | Order Dtd. 2024-04-12 | MISC. | (Se |

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| | 2024 | 024 | 169/2022 | SAHOO | | NO. 1 | | APPEAL SEC. | at No-9) |
| 23 | 34212/2024 | 15.04.2024 | FAO-169/2022 | S P SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | MISC. APPEAL SEC. | (Se at No-9) |
| 24 | 34214/2024 | 15.04.2024 | CONTC-2558/2024 | GANESH CH. JENA | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | | (Se at No-9) |
| 25 | 34218/2024 | 15.04.2024 | CONTC-537/2024 | L D SAHU | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | | (Se at No-9) |
| 26 | 34220/2024 | 15.04.2024 | CONTC-2432/2024 | M R SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | | (Se at No-9) |
| 27 | 34223/2024 | 15.04.2024 | CONTC-2390/2024 | K K NATH | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | | (Se at No-9) |
| 28 | 34226/2024 | 15.04.2024 | CONTC-2387/2024 | SARAT DASH | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | | (Se at No-9) |
| 29 | 34229/2024 | 15.04.2024 | WP (C) - 6351/2016 | J K MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2024-04-10 | WRIT BRANCH-6 | (Se at No-36) |
| 30 | 34234/2024 | 15.04.2024 | WP (C) - 1137/2020 | P K BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2024-04-10 | WRIT BRANCH-3 | (Se at No-28) |
| 31 | 34238/2024 | 15.04.2024 | WP (C) - 1137/2020 | R K BARIK | C.O. | COURT NO. 8 | Order Dtd. 2024-04-10 | WRIT BRANCH-3 | (Se at No-28) |
| 32 | 34240/2024 | 15.04.2024 | WP (C) - 6188/2024 | B K SWAIN | C.O. | COURT NO. 8 | Order Dtd. 2024-04-10 | WRIT BRANCH-1 | (Se at No-31) |
| 33 | 34241/2024 | 15.04.2024 | WP (C) - 6188/2024 | N K ROUT | C.O. | COURT NO. 8 | Order Dtd. 2024-04-10 | WRIT BRANCH-1 | (Se at No-31) |
| 34 | 34246/2024 | 15.04.2024 | WP (C) - 29865/2023 | LAXMINARAYAN RAYATSINGH | C.O. | COURT NO. 8 | Order Dtd. 2024-04-10 | WRIT BRANCH-1 | (Se at No-2) |

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| 35 | 34248/2024 | 15.04.2024 | ABLAPL - 3118/2024 | SK BARIK | C.O. | COURT NO. 8 | Order Dtd. 2024-04-09 | BAIL-1 | (Seat No-4) |
| 36 | 34251/2024 | 15.04.2024 | ABLAPL - 3101/2024 | AK BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2024-04-09 | | (Seat No-4) |
| 37 | 34252/2024 | 15.04.2024 | WP (C) - 8588/2024 | ABHISHEK PANDA | C.O. | COURT NO. 8 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-47) |
| 38 | 34254/2024 | 15.04.2024 | ABLAPL - 3105/2024 | HK PATRA | C.O. | COURT NO. 8 | Order Dtd. 2024-04-09 | BAIL-1 | (Seat No-6) |
| 39 | 34256/2024 | 15.04.2024 | ABLAPL - 3094/2024 | HK PATRA | C.O. | COURT NO. 8 | Order Dtd. 2024-04-09 | | (Seat No-6) |
| 40 | 34258/2024 | 15.04.2024 | ABLAPL - 3085/2024 | D SAMAL | C.O. | COURT NO. 8 | Order Dtd. 2024-04-09 | | (Seat No-6) |
| 41 | 34261/2024 | 15.04.2024 | ABLAPL - 3079/2024 | S DASH | C.O. | COURT NO. 2 | Order Dtd. 2024-04-09 | BAIL-1 | (Seat No-2) |
| 42 | 34262/2024 | 15.04.2024 | ABLAPL - 2194/2024 | AK BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-09 | BAIL-1 | (Seat No-3) |
| 43 | 34265/2024 | 15.04.2024 | WP (C) - 8555/2024 | ABHISHEK PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-47) |
| 44 | 34266/2024 | 15.04.2024 | ABLAPL - 3193/2024 | J PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Seat No-47) |
| 45 | 34268/2024 | 15.04.2024 | WP (C) - 8517/2024 | MANGUL NAIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-47) |
| 46 | 34270/2024 | 15.04.2024 | ABLAPL - 3192/2024 | J PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Seat No-47) |
| 47 | 34271/2024 | 15.04.2024 | WP (C) - 8518/2024 | MANGUL NAIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-47) |

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| 48 | 34272/ 2024 | 15.04.2 024 | ABLAPL - 3152/2 024 | J PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 47) |
| 49 | 34273/ 2024 | 15.04.2 024 | WP (C) - 8536/2 024 | J DEHURY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 50 | 34274/ 2024 | 15.04.2 024 | ABLAPL - 3133/2 024 | JD MUDULI | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL- 1 | (Se at No- 6) |
| 51 | 34275/ 2024 | 15.04.2 024 | ABLAPL - 3142/2 024 | SK BARIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 6) |
| 52 | 34277/ 2024 | 15.04.2 024 | WP (C) - 8506/2 024 | MANGUL NAIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 53 | 34279/ 2024 | 15.04.2 024 | WP (C) - 8512/2 024 | MANGUL NAIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 54 | 34282/ 2024 | 15.04.2 024 | WP (C) - 8494/2 024 | TAPAN SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H-4 | (Se at No- 27) |
| 55 | 34284/ 2024 | 15.04.2 024 | CRLMC- 1120/2 024 | BIBHUTI RANJAN MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMI NAL MISC | (Se at No- 7) |
| 56 | 34286/ 2024 | 15.04.2 024 | WP (C) - 8501/2 024 | MANGUL NAIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 57 | 34287/ 2024 | 15.04.2 024 | CRLMC- 888/20 24 | RANJIT MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 2) |
| 58 | 34289/ 2024 | 15.04.2 024 | CRLMC- 958/20 24 | H K PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | | (Se at No- 2) |
| 59 | 34291/ 2024 | 15.04.2 024 | WP (C) - 21859/ 2021 | B. DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | WRIT BRANC H (DIVI SION BENCH | (Se at No- 116) |

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| 60 | 34292/ 2024 | 15.04.2 024 | CRLMC- 978/20 24 | S K BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | | (Se at No- 116) |
| 61 | 34294/ 2024 | 15.04.2 024 | CRLMC- 991/20 24 | H K PATRA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | | (Se at No- 116) |
| 62 | 34295/ 2024 | 15.04.2 024 | ABLAPL - 3185/2 024 | SK BARIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 116) |
| 63 | 34296/ 2024 | 15.04.2 024 | WP (C) - 22325/ 2016 | M.R. MALLA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -1) | (Se at No- 101) |
| 64 | 34297/ 2024 | 15.04.2 024 | WP (C) - 7739/2 019 | S.K. BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -1) | (Se at No- 101) |
| 65 | 34298/ 2024 | 15.04.2 024 | ABLAPL - 2844/2 024 | BR DALAI | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 101) |
| 66 | 34300/ 2024 | 15.04.2 024 | CRLMC- 1067/2 024 | ASHOK KUMAR SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 6) |
| 67 | 34301/ 2024 | 15.04.2 024 | WP (C) - 13064/ 2016 | S.K. BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H-7 | (Se at No- 10) |
| 68 | 34302/ 2024 | 15.04.2 024 | ABLAPL - 2090/2 024 | SK BHANJI DE O | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 10) |
| 69 | 34303/ 2024 | 15.04.2 024 | CRLMC- 1072/2 024 | ASHOK KUMAR SWAIN (1) | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 6) |
| 70 | 34304/ 2024 | 15.04.2 024 | ABLAPL | S DASH | C.O. | COURT | Order Dtd. 2024-04-10 | | (Se |

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| | 2024 | 024 | - 2440/2 024 | | | NO. 2 | | | at No- 6) |
| 71 | 34305/ 2024 | 15.04.2 024 | ITA- 144/20 18 | T.K. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 72 | 34306/ 2024 | 15.04.2 024 | ABLAPL - 2347/2 024 | S DASH | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL- 2 | (Se at No- 8) |
| 73 | 34307/ 2024 | 15.04.2 024 | ITA- 144/20 18 | D.K. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 74 | 34308/ 2024 | 15.04.2 024 | CRLMC- 1076/2 024 | C MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 6) |
| 75 | 34309/ 2024 | 15.04.2 024 | CRLMC- 1156/2 024 | SANJIB KUMAR BHANJADE O | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 7) |
| 76 | 34310/ 2024 | 15.04.2 024 | ITA- 53/201 8 | T.K. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 77 | 34312/ 2024 | 15.04.2 024 | CRLMC- 3283/2 023 | SANJIB KUMAR BHANJADE O | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 6) |
| 78 | 34313/ 2024 | 15.04.2 024 | ITA- 53/201 8 | D.K. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 79 | 34314/ 2024 | 15.04.2 024 | ITA- 40/201 8 | T.K. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 80 | 34315/ 2024 | 15.04.2 024 | CRLMC- 171/20 24 | SUSANTA SEKHAR MOHAPATR A | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 2) |
| 81 | 34316/ 2024 | 15.04.2 024 | ITA- 40/201 8 | D.K. SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 82 | 34317/ 2024 | 15.04.2 024 | CRLMC- 627/20 24 | HEMANTA KU DAS | C.O. | COURT NO. 15 | Order Dtd. 2024-04-30 | CRIMI NAL MISC | (Se at No- 1) |

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| 83 | 34318/ 2024 | 15.04.2 024 | ABLAPL - 2574/2 024 | SK BARIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 1) |
| 84 | 34319/ 2024 | 15.04.2 024 | ABLAPL - 3129/2 024 | SK MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL- 2 | (Se at No- 9) |
| 85 | 34320/ 2024 | 15.04.2 024 | CRLMC- 4735/2 023 | S BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 3) |
| 86 | 34321/ 2024 | 15.04.2 024 | ABLAPL - 3157/2 024 | SK MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | BAIL- 2 | (Se at No- 10) |
| 87 | 34322/ 2024 | 15.04.2 024 | ITA- 93/201 7 | T.K. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 88 | 34323/ 2024 | 15.04.2 024 | ABLAPL - 3179/2 024 | AK MISHRA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 4) |
| 89 | 34324/ 2024 | 15.04.2 024 | ITA- 93/201 7 | D.K. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CIVIL REVIS ION | (Se at No- 4) |
| 90 | 34325/ 2024 | 15.04.2 024 | CRLMC- 3907/2 023 | S K BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 6) |
| 91 | 34326/ 2024 | 15.04.2 024 | CRLMC- 5465/2 023 | P K JENA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 7) |
| 92 | 34327/ 2024 | 15.04.2 024 | WP (C) - 8532/2 024 | A. SUNDARAY | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 117) |
| 93 | 34328/ 2024 | 15.04.2 024 | CRLMC- 4818/2 023 | M K MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-08 | CRIMI NAL MISC | (Se at No- 7) |
| 94 | 34329/ 2024 | 15.04.2 024 | WP (C) - 8543/2 024 | D.K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION) | (Se at No- 117) |

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| | | | | | | | | BENCH -3) | |
| 95 | 34330/ 2024 | 15.04.2 024 | ABLAPL - 3075/2 024 | JR NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-09 | BAIL- 1 | (Se at No- 6) |
| 96 | 34331/ 2024 | 15.04.2 024 | WP (C) - 8543/2 024 | T.K. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 117) |
| 97 | 34332/ 2024 | 15.04.2 024 | ABLAPL - 2605/2 024 | JR NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-09 | | (Se at No- 117) |
| 98 | 34333/ 2024 | 15.04.2 024 | CRLMC- 1160/2 024 | B K DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMI NAL MISC | (Se at No- 7) |
| 99 | 34334/ 2024 | 15.04.2 024 | WP (C) - 8657/2 024 | T.K. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 119) |
| 100 | 34335/ 2024 | 15.04.2 024 | CRLMC- 1163/2 024 | A K MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMI NAL MISC | (Se at No- 7) |
| 101 | 34336/ 2024 | 15.04.2 024 | WP (C) - 8657/2 024 | H.B. JENA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 119) |
| 102 | 34337/ 2024 | 15.04.2 024 | WP (C) - 8649/2 024 | D.K. JENA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 119) |
| 103 | 34338/ 2024 | 15.04.2 024 | WP (C) - 8649/2 024 | T.K. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 119) |

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| 104 | 34339/2024 | 15.04.2024 | CRLMC-3024/2023 | B DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMINAL MISC | (Seat No-4) |
| 105 | 34340/2024 | 15.04.2024 | WP (C) - 8903/2024 | J. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-122) |
| 106 | 34341/2024 | 15.04.2024 | CRLMC-1026/2024 | MRUTYUNJAYA MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMINAL MISC | (Seat No-6) |
| 107 | 34342/2024 | 15.04.2024 | WP (C) - 8686/2024 | T.K. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 108 | 34343/2024 | 15.04.2024 | BLAPL-987/2024 | RK BARIK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | | (Seat No-119) |
| 109 | 34344/2024 | 15.04.2024 | WP (C) - 8662/2024 | A. SUNDARAY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 110 | 34345/2024 | 15.04.2024 | BLAPL-1371/2024 | BB MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | | (Seat No-119) |
| 111 | 34346/2024 | 15.04.2024 | CRLMC-1039/2024 | PRASANNA KUMAR PATRA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMINAL MISC | (Seat No-6) |
| 112 | 34347/2024 | 15.04.2024 | WP (C) - 4624/2024 | B.K. PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-121) |
| 113 | 34348/ | 15.04.2024 | WP (C) - | B.K. | C.O. | COURT | Order Dtd. 2024-04-12 | WRIT | (Se |

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| 3 | 2024 | 024 | 8858/2 024 | PANDA | | NO. 2 | | BRANCH (DIVISION BENCH -3) | at No- 121) |
| 11 4 | 34349/ 2024 | 15.04.2 024 | CRLMC- 1046/2 024 | USHARANI PATI | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMI NAL MISC | (Se at No- 6) |
| 11 5 | 34350/ 2024 | 15.04.2 024 | CRLMC- 1068/2 024 | A K MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMI NAL MISC | (Se at No- 6) |
| 11 6 | 34351/ 2024 | 15.04.2 024 | WP (C) - 8789/2 024 | LAMBODAR PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 120) |
| 11 7 | 34352/ 2024 | 15.04.2 024 | WP (C) - 8790/2 024 | LAMBODAR PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 120) |
| 11 8 | 34353/ 2024 | 15.04.2 024 | ABLAPL - 2687/2 024 | SK MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-04-09 | | (Se at No- 120) |
| 11 9 | 34354/ 2024 | 15.04.2 024 | CRLMC- 1079/2 024 | J PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMI NAL MISC | (Se at No- 6) |
| 12 0 | 34355/ 2024 | 15.04.2 024 | WP (C) - 8671/2 024 | D.K. JENA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -3) | (Se at No- 119) |
| 12 1 | 34356/ 2024 | 15.04.2 024 | CRLMC- 3135/2 023 | M/S GYANA RANJAN DHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | CRIMI NAL MISC | (Se at No- 5) |
| 12 2 | 34357/ 2024 | 15.04.2 024 | CRLA- 138/20 18 | B. S. SWAIN | C.O. | COURT NO. 7 | Order Dtd. 2024-07-10 | CRIMI NAL APPEA L | (Se at No- 5) |

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| 123 | 34358/2024 | 15.04.2024 | WP (C) - 8671/2024 | T.K. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 124 | 34359/2024 | 15.04.2024 | WP (C) - 8549/2024 | ANIL SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-47) |
| 125 | 34360/2024 | 15.04.2024 | WP (C) - 630/2024 | M. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-04-06 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-123) |
| 126 | 34361/2024 | 15.04.2024 | WP (C) - 8670/2024 | BALARAM SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 127 | 34362/2024 | 15.04.2024 | WP (C) - 8689/2024 | B B MALLICK | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH-6 | (Seat No-24) |
| 128 | 34363/2024 | 15.04.2024 | WP (C) - 8926/2024 | MANGUL NAIK | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | WRIT BRANCH-1 | (Seat No-31) |
| 129 | 34364/2024 | 15.04.2024 | WP (C) - 4009/2024 | S. MOHAPATRA | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-114) |
| 130 | 34365/2024 | 15.04.2024 | WP (C) - 8604/2024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-04-12 | WRIT BRANCH-6 | (Seat No-24) |
| 131 | 34366/2024 | 15.04.2024 | ABLAPL - 4022/2018 | J. R. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2019-01-09 | | (Seat No-24) |
| 132 | 34367/2024 | 15.04.2024 | ABLAPL - 14313/2023 | L. JENA | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | BAIL-1 | (Seat No-3) |

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| 133 | 34368/2024 | 15.04.2024 | WP (C) - 8780/2024 | A. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2024-04-10 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-120) |
| 134 | 34369/2024 | 15.04.2024 | WP (C) - 8783/2024 | A. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2024-04-10 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-120) |
| 135 | 34370/2024 | 15.04.2024 | ABLAPL - 9300/2019 | P. K. BARIK | C.O. | COURT NO. 7 | Order Dtd. 2021-08-09 | CRIMINAL MISC | (Seat No-3) |
| 136 | 34371/2024 | 15.04.2024 | WP (C) - 8787/2024 | A. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2024-04-10 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-120) |
| 137 | 34372/2024 | 15.04.2024 | WP (C) - 8786/2024 | A. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2024-04-10 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-120) |
| 138 | 34373/2024 | 15.04.2024 | ABLAPL - 9991/2021 | S. BARIK | C.O. | COURT NO. 7 | Order Dtd. 2022-08-05 | CRIMINAL MISC | (Seat No-14) |
| 139 | 34374/2024 | 15.04.2024 | BLAPL-918/2024 | SK BISWAL | C.O. | COURT NO. 7 | Order Dtd. 2024-04-10 | | (Seat No-14) |
| 140 | 34375/2024 | 15.04.2024 | WP (C) - 8627/2024 | C R NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH-6 | (Seat No-24) |
| 141 | 34376/2024 | 15.04.2024 | WP (C) - 8329/2024 | KSHIROD KUMAR SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-04-10 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-115) |
| 142 | 34377/2024 | 15.04.2024 | BLAPL-1088/2 | R SETHI | C.O. | COURT NO. 7 | Order Dtd. 2024-04-10 | BAIL-1 | (Seat) |

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| 143 | 34378/2024 | 15.04.2024 | CRLREV - 442/2023 | KSHITISH | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | CRIMINAL REVISION | (Se at No-5) |
| 144 | 34379/2024 | 15.04.2024 | WP (C) - 8596/2024 | ABHISHEK PANDA | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Se at No-47) |
| 145 | 34380/2024 | 15.04.2024 | WP (C) - 8602/2024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH-6 | (Se at No-24) |
| 146 | 34381/2024 | 15.04.2024 | WP (C) - 3862/2024 | G. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |
| 147 | 34382/2024 | 15.04.2024 | WP (C) - 8603/2024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH-6 | (Se at No-24) |
| 148 | 34383/2024 | 15.04.2024 | CRLA-385/2016 | D. K. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2024-07-08 | CRIMINAL APPEAL | (Se at No-4) |
| 149 | 34384/2024 | 15.04.2024 | WP (C) - 8702/2024 | S B BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANCH-7 | (Se at No-10) |
| 150 | 34385/2024 | 15.04.2024 | WP (C) - 8890/2024 | KARMA DAS | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANCH-8 | (Se at No-43) |
| 151 | 34386/2024 | 15.04.2024 | WP (C) - 3862/2024 | T.K. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |
| 152 | 34387/2024 | 15.04.2024 | WP (C) - 8519/2024 | P C DAS | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Se at No-47) |
| 153 | 34388/2024 | 15.04.2024 | WP (C) - 8614/2024 | Y. DAS | C.O. | COURT NO. 22 | Order Dtd. 2024-04-10 | WRIT BRANCH (DIVI | (Se at No-119) |

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| 15 4 | 34389/ 2024 | 15.04.2 024 | WP (C) - 8510/2 024 | SARAT DASH | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 15 5 | 34390/ 2024 | 15.04.2 024 | WP (C) - 8580/2 024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 15 6 | 34391/ 2024 | 15.04.2 024 | WP (C) - 8583/2 024 | ABHISHEK PANDA | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 15 7 | 34392/ 2024 | 15.04.2 024 | WP (C) - 10903/ 2016 | P.K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANC H (DIVI SION BENCH -1) | (Se at No- 101) |
| 15 8 | 34393/ 2024 | 15.04.2 024 | WP (C) - 8584/2 024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 15 9 | 34395/ 2024 | 15.04.2 024 | ABLAPL - 3792/2 023 | JYOTI PRAKASH KAR | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 2 | (Se at No- 7) |
| 16 0 | 34396/ 2024 | 15.04.2 024 | BLAPL- 12993/ 2023 | R.R. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 1 | (Se at No- 5) |
| 16 1 | 34397/ 2024 | 15.04.2 024 | BLAPL- 8072/2 023 | P K BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 1 | (Se at No- 1) |
| 16 2 | 34398/ 2024 | 15.04.2 024 | BLAPL- 7739/2 023 | P.K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 2 | (Se at No- 8) |
| 16 3 | 34399/ 2024 | 15.04.2 024 | ABLAPL - 3825/2 023 | JYOTI PRAKASH KAR | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 1 | (Se at No- 2) |
| 16 4 | 34400/ 2024 | 15.04.2 024 | BLAPL- 8901/2 023 | G. JAYSHING | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 1 | (Se at No- 2) |
| 16 | 34401/ | 15.04.2 | ABLAPL | JYOTI | C.O. | COURT | Order Dtd. 2024-04-12 | BAIL- | (Se |

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| 5 | 2024 | 024 | - 3791/2 023 | PRAKASH KAR | | NO. 22 | | 2 | at No- 7) |
| 16 6 | 34402/ 2024 | 15.04.2 024 | BLAPL- 12828/ 2023 | MANOJ KUMAR MALLICK | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 2 | (Se at No- 12) |
| 16 7 | 34403/ 2024 | 15.04.2 024 | BLAPL- 7671/2 023 | PRATAP KU. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 1 | (Se at No- 3) |
| 16 8 | 34404/ 2024 | 15.04.2 024 | BLAPL- 13401/ 2023 | S. CHOUDHUR Y | C.O. | COURT NO. 22 | Order Dtd. 2024-04-12 | BAIL- 2 | (Se at No- 8) |
| 16 9 | 34405/ 2024 | 15.04.2 024 | BLAPL- 12626/ 2022 | A. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-05-19 | BAIL- 1 | (Se at No- 4) |
| 17 0 | 34406/ 2024 | 15.04.2 024 | BLAPL- 3229/2 024 | BALARAM SINGH | C.O. | COURT NO. 5 | Order Dtd. 2024-04-12 | | (Se at No- 4) |
| 17 1 | 34407/ 2024 | 15.04.2 024 | WP (C) - 19716/ 2023 | SANJAY KU. BEHERA | C.O. | COURT NO. 5 | | WRIT BRANC H-1 | (Se at No- 30) |
| 17 2 | 34408/ 2024 | 15.04.2 024 | WP (C) - 8650/2 024 | P.C. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2024-04-10 | WRIT BRANC H-6 | (Se at No- 24) |
| 17 3 | 34409/ 2024 | 15.04.2 024 | ABLAPL - 8227/2 023 | B.S. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-09-11 | BAIL- 1 | (Se at No- 1) |
| 17 4 | 34411/ 2024 | 15.04.2 024 | ABLAPL - 9526/2 023 | M.R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-09-22 | BAIL- 1 | (Se at No- 2) |
| 17 5 | 34412/ 2024 | 15.04.2 024 | WP (C) - 8337/2 024 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-09 | WRIT BRANC H-3 | (Se at No- 28) |
| 17 6 | 34414/ 2024 | 15.04.2 024 | WP (C) - 8692/2 024 | M.R. ROUTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | WRIT BRANC H-6 | (Se at No- 24) |
| 17 7 | 34415/ 2024 | 15.04.2 024 | WP (C) - 8363/2 024 | S. PATTANAI K | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | WRIT BRANC H-3 | (Se at No- 28) |

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| 178 | 34417/2024 | 15.04.2024 | CONTC-2562/2024 | K. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-28) |
| 179 | 34418/2024 | 15.04.2024 | CONTC-8217/2023 | M/S. BADRINARAYAN PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | CONTE MPT | (Se at No-6) |
| 180 | 34420/2024 | 15.04.2024 | BLAPL-1957/2024 | JP KAR | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-6) |
| 181 | 34421/2024 | 15.04.2024 | WP (C) - 8372/2024 | P.K. MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | WRIT BRANC H-3 | (Se at No-28) |
| 182 | 34423/2024 | 15.04.2024 | WP (C) - 8368/2024 | P.K. MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | WRIT BRANC H-3 | (Se at No-28) |
| 183 | 34424/2024 | 15.04.2024 | BLAPL-2151/2024 | MK MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-28) |
| 184 | 34425/2024 | 15.04.2024 | WP (C) - 8357/2024 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | WRIT BRANC H-3 | (Se at No-28) |
| 185 | 34428/2024 | 15.04.2024 | BLAPL-3214/2024 | RD NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | BAIL-2 | (Se at No-10) |
| 186 | 34429/2024 | 15.04.2024 | WP (C) - 8356/2024 | R.CH. ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | WRIT BRANC H-3 | (Se at No-28) |
| 187 | 34431/2024 | 15.04.2024 | WP (C) - 8358/2024 | R.CH. ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | WRIT BRANC H-3 | (Se at No-28) |
| 188 | 34432/2024 | 15.04.2024 | BLAPL-3215/2024 | NC SINHA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-28) |
| 189 | 34434/2024 | 15.04.2024 | CONTC-2623/2024 | R.CH. ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-05-17 | CONTE MPT | (Se at No-1) |
| 190 | 34435/2024 | 15.04.2024 | BLAPL-3228/2024 | G JAYASINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No- |

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| 19 1 | 34436/ 2024 | 15.04.2 024 | BLAPL- 3225/2 024 | AK MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No- 1) |
| 19 2 | 34438/ 2024 | 15.04.2 024 | WP (C) - 7837/2 024 | P.K.JENA | C.O. | COURT NO. 6 | Order Dtd. 2024-04-06 | WRIT BRANC H-4 | (Se at No- 46) |
| 19 3 | 34439/ 2024 | 15.04.2 024 | BLAPL- 3237/2 024 | K RATH | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No- 46) |
| 19 4 | 34441/ 2024 | 15.04.2 024 | CONTC- 2567/2 024 | N. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | CONTE MPT | (Se at No- 1) |
| 19 5 | 34442/ 2024 | 15.04.2 024 | BLAPL- 3240/2 024 | B DAS | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No- 1) |
| 19 6 | 34443/ 2024 | 15.04.2 024 | CONTC- 2566/2 024 | N. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No- 1) |
| 19 7 | 34444/ 2024 | 15.04.2 024 | CONTC- 2565/2 024 | N. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No- 1) |
| 19 8 | 34445/ 2024 | 15.04.2 024 | ABLAPL - 3201/2 024 | KC PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-10 | | (Se at No- 1) |
| 19 9 | 34446/ 2024 | 15.04.2 024 | CONTC- 1441/2 024 | D. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | | (Se at No- 1) |
| 20 0 | 34447/ 2024 | 15.04.2 024 | CONTC- 2321/2 024 | S.K. ACHARYA | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | CONTE MPT | (Se at No- 1) |
| 20 1 | 34449/ 2024 | 15.04.2 024 | CONTC- 2276/2 024 | BIKRAM SAMAL | C.O. | COURT NO. 2 | | | (Se at No- 1) |
| 20 2 | 34450/ 2024 | 15.04.2 024 | CONTC- 2420/2 024 | M.R. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-12 | | (Se at No- 1) |
| 20 3 | 34451/ 2024 | 15.04.2 024 | BLAPL- 1937/2 | SP SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-04-06 | | (Se at |

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| | | | 024 | | | | | | No-1) |
| 204 | 34452/2024 | 15.04.2024 | MACA-937/2023 | I.CH.SAHU | C.O. | COURT NO. 6 | Order Dtd. 9999-12-31 | MISC. APPEAL SEC. | (Seat No-1) |
| 205 | 34453/2024 | 15.04.2024 | MACA-940/2023 | I.CH.SAHU | C.O. | COURT NO. 6 | Order Dtd. 2023-12-09 | MISC. APPEAL SEC. | (Seat No-1) |
| 206 | 34454/2024 | 15.04.2024 | CRLREV - 691/2023 | A. MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-07-01 | CRIMINAL REVISION | (Seat No-2) |
| 207 | 34455/2024 | 15.04.2024 | CRLREV - 124/2024 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-04-29 | CRIMINAL REVISION | (Seat No-4) |
| 208 | 34456/2024 | 15.04.2024 | CRLREV - 677/2023 | S. PANI | C.O. | COURT NO. 6 | Order Dtd. 2024-04-06 | CRIMINAL REVISION | (Seat No-2) |
| 209 | 34457/2024 | 15.04.2024 | CRLREV - 68/2024 | H.K. PANDA | C.O. | COURT NO. 6 | Order Dtd. 9999-12-31 | CRIMINAL REVISION | (Seat No-3) |
| 210 | 34458/2024 | 15.04.2024 | WP (C) - 7590/2024 | P.K. BARIK | C.O. | COURT NO. 6 | Order Dtd. 2024-04-05 | WRIT BRANCH-1 | (Seat No-4) |
| 211 | 34459/2024 | 15.04.2024 | WP (C) - 25138/2023 | KSHIEITH | C.O. | COURT NO. 6 | Order Dtd. 2024-04-04 | WRIT BRANCH-6 | (Seat No-26) |
| 212 | 34460/2024 | 15.04.2024 | WP (C) - 25138/2023 | BALARAM SINGH | C.O. | COURT NO. 6 | Order Dtd. 2024-04-04 | WRIT BRANCH-6 | (Seat No-26) |
| 213 | 34461/2024 | 15.04.2024 | WP (C) - 7194/2016 | T.K. MISHRA | C.O. | DR (J) | Order Dtd. 9999-12-31 | WRIT BRANCH-1 | (Seat No-2) |
| 214 | 34462/2024 | 15.04.2024 | WP (C) - 7194/2016 | P.K. BARIK | C.O. | DR (J) | Order Dtd. 9999-12-31 | WRIT BRANCH-1 | (Seat No-2) |
| 215 | 34463/2024 | 15.04.2024 | WP (C) - 7570/2024 | BALARAM SINGH | C.O. | DR (J) | Order Dtd. 2024-04-05 | WRIT BRANCH-1 | (Seat No-4) |
| 21 | 34464/ | 15.04.2 | WP (C) - | CHHABI | C.O. | COURT | Order Dtd. 2024-04-22 | WRIT | (Se |

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| 6 | 2024 | 024 | 7337/2024 | RANA | | NO. 6 | | BRANCH-7 | at No-15) |
| 217 | 34465/2024 | 15.04.2024 | WP (C) - 31795/2011 | M. MISHRA | C.O. | COURT NO. 6 | Order Dtd. 2024-04-04 | WRIT BRANCH-5 | (Se at No-20) |
| 218 | 34466/2024 | 15.04.2024 | WP (C) - 31795/2011 | L. ACHARI | C.O. | COURT NO. 6 | Order Dtd. 2024-04-04 | WRIT BRANCH-5 | (Se at No-20) |
| 219 | 34467/2024 | 15.04.2024 | WP (C) - 31795/2011 | H.K. PANDA | C.O. | COURT NO. 6 | Order Dtd. 2024-04-04 | WRIT BRANCH-5 | (Se at No-20) |
| 220 | 34468/2024 | 15.04.2024 | CONTC-2564/2024 | N. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No-20) |
| 221 | 34469/2024 | 15.04.2024 | CONTC-2396/2024 | K.K. NATH | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No-20) |
| 222 | 34470/2024 | 15.04.2024 | CONTC-2661/2024 | N.K. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No-20) |
| 223 | 34471/2024 | 15.04.2024 | CONTC-2431/2024 | M.R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-05-17 | | (Se at No-20) |
| 224 | 34472/2024 | 15.04.2024 | CONTC-2448/2024 | L.D. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-20) |
| 225 | 34473/2024 | 15.04.2024 | CONTC-2318/2024 | N.K. ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | CONTE MPT | (Se at No-1) |
| 226 | 34474/2024 | 15.04.2024 | CONTC-2319/2024 | N.K. ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-1) |
| 227 | 34475/2024 | 15.04.2024 | CONTC-2277/2024 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-1) |
| 228 | 34476/2024 | 15.04.2024 | CONTC-2279/2024 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Se at No-1) |

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| 22 | 34477/2024 | 15.04.2024 | CONTC-2622/2024 | R.C. MUDULI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-05-17 | | (Seat No-1) |
| 23 | 34478/2024 | 15.04.2024 | FAO-406/2023 | S.K. PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-06 | MISC. APPEAL SEC. | (Seat No-8) |
| 23 | 34479/2024 | 15.04.2024 | BLAPL-2083/2024 | T.R. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Seat No-8) |
| 23 | 34480/2024 | 15.04.2024 | BLAPL-3233/2024 | T.R. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-12 | | (Seat No-8) |
| 23 | 34481/2024 | 15.04.2024 | BLAPL-2214/2024 | AKSHAYA KUMAR SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-04-10 | | (Seat No-8) |
| 23 | 34482/2024 | 15.04.2024 | CRLMC-627/2024 | P.K. JENA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | CRIMINAL MISC | (Seat No-1) |
| 23 | 34494/2024 | 15.04.2024 | ABLAPL-1931/2024 | RK MALLICK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-10 | BAIL-1 | (Seat No-5) |
| 23 | 34495/2024 | 15.04.2024 | BLAPL-14547/2023 | GOPABANDHU DASH | C.O. | COURT NO. 3 | Order Dtd. 2024-05-09 | BAIL-1 | (Seat No-3) |
| 23 | 34496/2024 | 15.04.2024 | TRP (C) - 387/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2024-04-26 | M.J.C. | (Seat No-6) |
| 23 | 34498/2024 | 15.04.2024 | TRP (C) - 77/2024 | DINESH KUMAR PANDY | C.O. | COURT NO. 11 | Order Dtd. 2024-05-03 | M.J.C. | (Seat No-6) |
| 23 | 34499/2024 | 15.04.2024 | TRP (C) - 422/2023 | M. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-04-10 | M.J.C. | (Seat No-6) |
| 24 | 34500/2024 | 15.04.2024 | TRP (C) - 422/2023 | A. DASH | C.O. | COURT NO. 11 | Order Dtd. 2024-04-10 | M.J.C. | (Seat No-6) |
| 24 | 34501/2024 | 15.04.2024 | BLAPL-14302/2023 | R.K. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-04-10 | BAIL-1 | (Seat No-1) |

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| 24 2 | 34502/ 2024 | 15.04.2 024 | BLAPL- 11511/ 2023 | B.B. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-04-10 | BAIL- 2 | (Se at No- 10) |
| 24 3 | 34503/ 2024 | 15.04.2 024 | BLAPL- 14196/ 2023 | J. PARDHAN | C.O. | COURT NO. 11 | Order Dtd. 2024-04-10 | BAIL- 1 | (Se at No- 5) |
| 24 4 | 34504/ 2024 | 15.04.2 024 | WP (C) - 41311/ 2023 | YASHOBAN T DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-04-09 | WRIT BRANC H-1 | (Se at No- 2) |
| 24 5 | 34505/ 2024 | 15.04.2 024 | ABLAPL - 11531/ 2023 | G. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023-10-13 | BAIL- 1 | (Se at No- 1) |
| 24 6 | 34506/ 2024 | 15.04.2 024 | WP (C) - 8168/2 024 | SUSANTA KUMAR SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-04-30 | WRIT BRANC H-8 | (Se at No- 42) |
| 24 7 | 34509/ 2024 | 15.04.2 024 | CMP- 267/20 24 | H.K. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2024-04-09 | WRIT BRANC H-8 | (Se at No- 39) |
| 24 8 | 34510/ 2024 | 15.04.2 024 | WP (C) - 36686/ 2023 | P.R. SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2024-04-08 | WRIT BRANC H-4 | (Se at No- 46) |
| 24 9 | 34511/ 2024 | 15.04.2 024 | WP (C) - 36730/ 2021 | A.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-04-10 | WRIT BRANC H-3 | (Se at No- 14) |
| 25 0 | 34512/ 2024 | 15.04.2 024 | LAA- 35/202 1 | G D SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | FIRST APPEA L | (Se at No- 6) |
| 25 1 | 34513/ 2024 | 15.04.2 024 | WP (C) - 8513/2 024 | D. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANC H-5 | (Se at No- 47) |
| 25 2 | 34514/ 2024 | 15.04.2 024 | WP (C) - 8641/2 024 | S.CH. DASH | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANC H-6 | (Se at No- 24) |
| 25 3 | 34515/ 2024 | 15.04.2 024 | WP (C) - 8635/2 024 | S. CH. DASH | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANC H-6 | (Se at No- 24) |
| 25 4 | 34516/ 2024 | 15.04.2 024 | WP (C) - 8537/2 | AUROBIND A SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANC | (Se at |

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| | | | 024 | | | | | H-5 | No-47) |
| 255 | 34517/2024 | 15.04.2024 | LAA-14/2019 | S P SAHOO | C.O. | DR (J) | Order Dtd. 2024-04-12 | FIRST APPEAL | (Se at No-5) |
| 256 | 34518/2024 | 15.04.2024 | RSA-169/2018 | A.C. MOHAPATRA | C.O. | DR (J) | Order Dtd. 2024-06-19 | SECOND APPEAL | (Se at No-1) |
| 257 | 34519/2024 | 15.04.2024 | WP (C) - 20980/2023 | J DEHURY | C.O. | DR (J) | Order Dtd. 2024-04-12 | WRIT BRANCH-8 | (Se at No-42) |
| 258 | 34520/2024 | 15.04.2024 | RSA-80/2024 | A.C. MOHAPATRA | C.O. | COURT NO. 7 | Order Dtd. 2024-05-16 | SECOND APPEAL | (Se at No-4) |
| 259 | 34521/2024 | 15.04.2024 | WP (C) - 8286/2024 | S. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-114) |
| 260 | 34522/2024 | 15.04.2024 | WP (C) - 20983/2023 | J DEHURY | C.O. | DR (J) | Order Dtd. 2024-04-12 | WRIT BRANCH-8 | (Se at No-42) |
| 261 | 34523/2024 | 15.04.2024 | WP (C) - 20984/2023 | J DEHURY | C.O. | DR (J) | Order Dtd. 2024-04-12 | WRIT BRANCH-8 | (Se at No-42) |
| 262 | 34524/2024 | 15.04.2024 | WP (C) - 8804/2024 | M. NAIK | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Se at No-43) |
| 263 | 34525/2024 | 15.04.2024 | WP (C) - 37010/2023 | M.K. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Se at No-43) |
| 264 | 34526/2024 | 15.04.2024 | WP (C) - 37010/2023 | BIJAYA KUMAR BEHERA 1 | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Se at No-43) |
| 265 | 34527/2024 | 15.04.2024 | WP (C) - 8027/2024 | TAPAN KU. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |

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| 266 | 34528/2024 | 15.04.2024 | WP (C) - 3042/2016 | M.R. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-21) |
| 267 | 34529/2024 | 15.04.2024 | CONTC-1126/2024 | B K PARDHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-21) |
| 268 | 34530/2024 | 15.04.2024 | BLAPL-1934/2024 | LD SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | BAIL-2 | (Seat No-12) |
| 269 | 34531/2024 | 15.04.2024 | WP (C) - 3042/2016 | S.P. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-21) |
| 270 | 34532/2024 | 15.04.2024 | WA-210/2024 | BASUDEV BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-09 | WRIT APPEAL | (Seat No-1) |
| 271 | 34533/2024 | 15.04.2024 | WP (C) - 3042/2016 | S. DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Seat No-21) |
| 272 | 34534/2024 | 15.04.2024 | WA-2907/2023 | R C MUDULI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | WRIT APPEAL | (Seat No-3) |
| 273 | 34535/2024 | 15.04.2024 | CONTC-5751/2023 | S.P. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | CONTEMPT | (Seat No-6) |
| 274 | 34536/2024 | 15.04.2024 | WPC (OAC) - 3160/2017 | L.N. RAYAT Singh | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | OA Branch | (Seat No-1) |
| 275 | 34538/2024 | 15.04.2024 | CONTC-2362/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-1) |
| 276 | 34539/2024 | 15.04.2024 | WA-2906/2023 | R C MUDULI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | WRIT APPEAL | (Seat No-3) |
| 277 | 34540/2024 | 15.04.2024 | CONTC-2352/2024 | A.K. PARIDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-08 | | (Seat No-3) |
| 278 | 34541/2024 | 15.04.2024 | BLAPL-3224/2024 | SRINIBAS H MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Seat No-) |

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| 279 | 34542/2024 | 15.04.2024 | CONTC-2361/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-3) |
| 280 | 34543/2024 | 15.04.2024 | BLAPL-2656/2024 | A. K. BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Seat No-3) |
| 281 | 34544/2024 | 15.04.2024 | CONTC-2360/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-3) |
| 282 | 34545/2024 | 15.04.2024 | BLAPL-3222/2024 | SANTOSH KUMAR MAHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Seat No-3) |
| 283 | 34546/2024 | 15.04.2024 | BLAPL-3219/2024 | SANTOSH KUMAR MAHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Seat No-3) |
| 284 | 34547/2024 | 15.04.2024 | CONTC-2359/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-3) |
| 285 | 34548/2024 | 15.04.2024 | CONTC-2358/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-3) |
| 286 | 34549/2024 | 15.04.2024 | CONTC-2357/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-3) |
| 287 | 34550/2024 | 15.04.2024 | BLAPL-3218/2024 | P. K. BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | BAIL-2 | (Seat No-10) |
| 288 | 34551/2024 | 15.04.2024 | CONTC-2356/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-10) |
| 289 | 34552/2024 | 15.04.2024 | CONTC-2355/2024 | B.K. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | | (Seat No-10) |
| 290 | 34553/2024 | 15.04.2024 | BLAPL-3216/2024 | SUVENDU BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Seat No-10) |
| 291 | 34554/2024 | 15.04.2024 | CONTC-2261/2024 | A. PANDA | C.O. | CHIEF JUSTI | Order Dtd. 2024-04-12 | | (Seat |

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| | | | 024 | | | CE'S COURT | | | No-10) |
| 29 | 34555/2024 | 15.04.2024 | BLAPL-3213/2024 | AMLAN SHAKTI PAUL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-10) |
| 29 | 34556/2024 | 15.04.2024 | CONTC-2252/2024 | M. NAIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-10) |
| 29 | 34557/2024 | 15.04.2024 | CONTC-2134/2024 | S. DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-10) |
| 29 | 34558/2024 | 15.04.2024 | CONTC-2241/2024 | AFRAAZ SUHAIL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-10) |
| 29 | 34559/2024 | 15.04.2024 | CONTC-2260/2024 | B. SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-10) |
| 29 | 34560/2024 | 15.04.2024 | WP (C) - 11159/2006 | P K DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-10 | WRIT BRANCH-1 | (Se at No-2) |
| 29 | 34561/2024 | 15.04.2024 | CONTC-3275/2023 | G.C. BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | CONTE MPT | (Se at No-1) |
| 29 | 34562/2024 | 15.04.2024 | CRLMP-443/2024 | M R PADHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Se at No-21) |
| 30 | 34563/2024 | 15.04.2024 | CONTC-2253/2024 | A. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-21) |
| 30 | 34564/2024 | 15.04.2024 | CONTC-2255/2024 | A. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-21) |
| 30 | 34565/2024 | 15.04.2024 | CRLMP-452/2024 | M R PADHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Se at No-21) |
| 30 | 34566/2024 | 15.04.2024 | CONTC-2254/2024 | A. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-12 | | (Se at No-21) |
| 30 | 34568/ | 15.04.2 | CRLMP- | JYOTI | C.O. | COURT | Order Dtd. 2024-04-12 | WRIT | (Se |

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| 4 | 2024 | 024 | 546/2024 | PRAKASH KAR | | NO. 17 | | BRANCH-6 | at No-35) |
| 305 | 34569/2024 | 15.04.2024 | CONTC-2258/2024 | M. NAIK | C.O. | COURT NO. 17 | Order Dtd. 2024-04-12 | | (Se at No-35) |
| 306 | 34571/2024 | 15.04.2024 | CONTC-2257/2024 | M. NAIK | C.O. | COURT NO. 17 | Order Dtd. 2024-04-12 | | (Se at No-35) |
| 307 | 34573/2024 | 15.04.2024 | CRLMA-9/2024 | P K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2024-04-12 | BAIL-1 | (Se at No-5) |
| 308 | 34575/2024 | 15.04.2024 | CONTC-2256/2024 | A. PANDA | C.O. | COURT NO. 17 | Order Dtd. 2024-04-12 | | (Se at No-5) |
| 309 | 34576/2024 | 15.04.2024 | CRLREV - 700/2023 | BIJAYA KUMAR BEHERA 1 | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | CRIMINAL REVISION | (Se at No-2) |
| 310 | 34577/2024 | 15.04.2024 | WP (C) - 8573/2024 | AUROBIND A SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | WRIT BRANCH-5 | (Se at No-47) |
| 311 | 34578/2024 | 15.04.2024 | WP (C) - 1578/2023 | B.K. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-04-10 | WRIT BRANCH-2 | (Se at No-45) |
| 312 | 34579/2024 | 15.04.2024 | BLAPL-796/2024 | SC BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | BAIL-1 | (Se at No-5) |
| 313 | 34580/2024 | 15.04.2024 | BLAPL-1799/2024 | JR NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | BAIL-2 | (Se at No-10) |
| 314 | 34581/2024 | 15.04.2024 | BLAPL-1137/2024 | G JAYASINGH | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No-10) |
| 315 | 34582/2024 | 15.04.2024 | BLAPL-1078/2024 | B DAS | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No-10) |
| 316 | 34583/2024 | 15.04.2024 | BLAPL-1274/2024 | S CHOUDHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Se at No-10) |

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| 317 | 34584/2024 | 15.04.2024 | BLAPL-2207/2024 | D SAMAL | C.O. | COURT NO. 6 | Order Dtd. 2024-04-12 | | (Seat No-10) |
| 318 | 34585/2024 | 15.04.2024 | WP (C) - 26178/2023 | P.K. DASH | C.O. | COURT NO. 6 | Order Dtd. 2024-03-28 | WRIT BRANCH-8 | (Seat No-41) |
| 319 | 34586/2024 | 15.04.2024 | WP (C) - 26178/2023 | K. SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2024-03-28 | WRIT BRANCH-8 | (Seat No-41) |
| 320 | 34587/2024 | 15.04.2024 | CONTC-628/2019 | K. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-22 | | (Seat No-41) |
| 321 | 34588/2024 | 15.04.2024 | BLAPL-1465/2024 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-05 | BAIL-2 | (Seat No-7) |
| 322 | 34589/2024 | 15.04.2024 | CONTC-627/2019 | K. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-22 | CONTE MPT | (Seat No-1) |
| 323 | 34590/2024 | 15.04.2024 | CONTC-629/2019 | K. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-22 | | (Seat No-1) |
| 324 | 34591/2024 | 15.04.2024 | ABLAPL - 971/2024 | B MOHAPATRA | C.O. | COURT NO. 11 | Order Dtd. 2024-04-12 | BAIL-1 | (Seat No-5) |
| 325 | 34592/2024 | 15.04.2024 | CONTC-630/2019 | K. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-22 | | (Seat No-5) |
| 326 | 34593/2024 | 15.04.2024 | CONTC-631/2019 | K. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-04-22 | | (Seat No-5) |
| 327 | 34595/2024 | 15.04.2024 | WP (C) - 13391/2019 | D. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-03-15 | WRIT BRANCH-5 | (Seat No-47) |
| 328 | 34596/2024 | 15.04.2024 | WP (C) - 13391/2019 | D. SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-03-15 | WRIT BRANCH-5 | (Seat No-47) |
| 329 | 34597/2024 | 15.04.2024 | WP (C) - 13391/2019 | S. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-03-15 | WRIT BRANCH-5 | (Seat No-47) |

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| 330 | 34598/2024 | 15.04.2024 | WP (C) - 24531/2023 | DILLIP SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-03-15 | WRIT BRANCH-8 | (Seat No-39) |
| 331 | 34599/2024 | 15.04.2024 | CRLMC-3157/2018 | D. SAMAL | C.O. | COURT NO. 24 | Order Dtd. 2024-05-15 | CRIMINAL MISC | (Seat No-1) |
| 332 | 34600/2024 | 15.04.2024 | CRLMC-3566/2016 | DILLIP SAMAL | C.O. | COURT NO. 24 | Order Dtd. 2024-05-15 | CRIMINAL MISC | (Seat No-5) |
| 333 | 34601/2024 | 15.04.2024 | CRLMC-1140/2019 | P.K. BARIK | C.O. | COURT NO. 24 | Order Dtd. 2024-04-12 | CRIMINAL MISC | (Seat No-4) |
| 334 | 34602/2024 | 15.04.2024 | CRLMC-986/2024 | MANOJ KUMAR MALLICK | C.O. | COURT NO. 24 | Order Dtd. 2024-04-12 | | (Seat No-4) |
| 335 | 34603/2024 | 15.04.2024 | CRLMC-2830/2023 | K.K. NATH | C.O. | COURT NO. 24 | Order Dtd. 2024-03-20 | CRIMINAL MISC | (Seat No-1) |
| 336 | 34604/2024 | 15.04.2024 | CRLMC-573/2024 | T. BAG | C.O. | COURT NO. 15 | Order Dtd. 2024-07-01 | CRIMINAL MISC | (Seat No-5) |
| 337 | 34605/2024 | 15.04.2024 | WP (C) - 8212/2024 | P.K. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 9999-12-31 | WRIT BRANCH-2 | (Seat No-9) |
| 338 | 34606/2024 | 15.04.2024 | WP (C) - 8214/2024 | P.K. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-04-10 | WRIT BRANCH-2 | (Seat No-9) |
| 339 | 34607/2024 | 15.04.2024 | WP (C) - 8146/2024 | P. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-04-10 | WRIT BRANCH-8 | (Seat No-42) |
| 340 | 34608/2024 | 15.04.2024 | WP (C) - 8052/2024 | B. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-04-10 | WRIT BRANCH-7 | (Seat No-18) |
| 341 | 34609/2024 | 15.04.2024 | WP (C) - 40920/2023 | S. MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-14 | WRIT BRANCH-5 | (Seat No-32) |
| 342 | 34610/2024 | 15.04.2024 | WP (C) - 41031/ | S. MOHARANA | C.O. | COURT NO. | Order Dtd. 2024-08-14 | WRIT BRANCH | (Seat |

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| | | | 2023 | | | 23 | | H-6 | No-35) |
| 34 3 | 34611/ 2024 | 15.04.2 024 | WP (C) - 41029/ 2023 | S. MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-14 | WRIT BRANC H-6 | (Se at No- 35) |
| 34 4 | 34612/ 2024 | 15.04.2 024 | WP (C) - 41030/ 2023 | S. MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-14 | WRIT BRANC H-6 | (Se at No- 35) |
| 34 5 | 34613/ 2024 | 15.04.2 024 | WP (C) - 40951/ 2023 | S. DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-04-10 | WRIT BRANC H-5 | (Se at No- 32) |
| 34 6 | 34614/ 2024 | 15.04.2 024 | WP (C) - 26379/ 2023 | A.K. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-04-10 | WRIT BRANC H-2 | (Se at No- 8) |
| 34 7 | 34615/ 2024 | 15.04.2 024 | WP (C) - 26379/ 2023 | A.K. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-04-10 | WRIT BRANC H-2 | (Se at No- 8) |
| 34 8 | 34616/ 2024 | 15.04.2 024 | WP (C) - 26379/ 2023 | R. SAMAL | C.O. | COURT NO. 23 | Order Dtd. 2024-04-10 | WRIT BRANC H-2 | (Se at No- 8) |
| 34 9 | 34617/ 2024 | 15.04.2 024 | WP (C) - 14655/ 2004 | M.K. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-05-07 | WRIT BRANC H-7 | (Se at No- 44) |
| 35 0 | 34618/ 2024 | 15.04.2 024 | CRLMC- 1078/2 024 | M.R. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-04-12 | CRIMI NAL MISC | (Se at No- 6) |
| 35 1 | 34619/ 2024 | 15.04.2 024 | CRLMC- 3730/2 016 | B. PARIJA | C.O. | COURT NO. 3 | Order Dtd. 2024-05-20 | CRIMI NAL MISC | (Se at No- 4) |
| 35 2 | 34621/ 2024 | 15.04.2 024 | CRLMC- 5023/2 023 | S. BISWAL | C.O. | COURT NO. 15 | Order Dtd. 2024-07-12 | CRIMI NAL MISC | (Se at No- 2) |
| 35 3 | 34622/ 2024 | 15.04.2 024 | CRLMC- 5023/2 023 | P.K. MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2024-07-12 | CRIMI NAL MISC | (Se at No- 2) |
| 35 4 | 34623/ 2024 | 15.04.2 024 | CRLMC- 961/20 24 | G.R. PATRA | C.O. | COURT NO. 15 | Order Dtd. 9999-12-31 | | (Se at No- 2) |
| 35 | 34624/ | 15.04.2 | CRLMC- | CHHABI | C.O. | COURT | Order Dtd. 2024-04-12 | | (Se |

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| 5 | 2024 | 024 | 980/2024 | RANA | | NO. 15 | | | at No-2) |
| 356 | 34625/2024 | 15.04.2024 | CMAPL-389/2023 | M/S.RAIC HARAN MOHAPATRA, N.SARKAR, B.K.JENA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | M.J.C. | (Se at No-4) |
| 357 | 34626/2024 | 15.04.2024 | WP (C) - 11202/2014 | R.K. BARIK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-105) |
| 358 | 34627/2024 | 15.04.2024 | WP (C) - 337/2008 | D. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Se at No-105) |
| 359 | 34628/2024 | 15.04.2024 | WP (C) - 339/2008 | H.K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Se at No-105) |
| 360 | 34629/2024 | 15.04.2024 | WP (C) - 337/2008 | S. K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Se at No-105) |
| 361 | 34630/2024 | 15.04.2024 | WP (C) - 339/2008 | S.K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Se at No-105) |
| 362 | 34631/2024 | 15.04.2024 | WP (C) - 337/2008 | H. K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Se at No-105) |
| 363 | 34632/2024 | 15.04.2024 | WP (C) - 281/2007 | S.K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Se at No-105) |
| 364 | 34633/2024 | 15.04.2024 | WP (C) - 281/2007 | H.K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Se at No-105) |

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| 365 | 34634/2024 | 15.04.2024 | WP (C) - 280/2007 | S.K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-105) |
| 366 | 34635/2024 | 15.04.2024 | MACA-757/2022 | SARAT SWAIN | C.O. | COURT NO. 15 | Order Dtd. 2024-04-10 | MISC. APPEAL SEC. | (Seat No-4) |
| 367 | 34636/2024 | 15.04.2024 | WP (C) - 280/2007 | H.K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-4) |
| 368 | 34637/2024 | 15.04.2024 | MACA-757/2022 | C R NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-10 | MISC. APPEAL SEC. | (Seat No-4) |
| 369 | 34638/2024 | 15.04.2024 | WP (C) - 282/2007 | S.K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-4) |
| 370 | 34639/2024 | 15.04.2024 | WP (C) - 282/2007 | H.K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-4) |
| 371 | 34640/2024 | 15.04.2024 | WP (C) - 336/2008 | S.K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-4) |
| 372 | 34641/2024 | 15.04.2024 | MACA-911/2018 | P K BARIK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-10 | MISC. APPEAL SEC. | (Seat No-1) |
| 373 | 34642/2024 | 15.04.2024 | WP (C) - 336/2008 | H.K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-1) |
| 374 | 34643/2024 | 15.04.2024 | MACA-911/2018 | J DEHURY | C.O. | COURT NO. 15 | Order Dtd. 2024-04-10 | MISC. APPEAL SEC. | (Seat No-1) |
| 375 | 34644/2024 | 15.04.2024 | WP (C) - 279/2007 | S.K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-1) |
| 376 | 34645/2024 | 15.04.2024 | MACA-699/2023 | R P BHAGAT | C.O. | COURT NO. 15 | Order Dtd. 2024-04-10 | MISC. APPEAL SEC. | (Seat No-6) |
| 377 | 34646/2024 | 15.04.2024 | WP (C) - 279/2007 | H.K. PANDA | C.O. | COURT NO. | Order Dtd. 2024-04-12 | | (Seat) |

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| 378 | 34647/2024 | 15.04.2024 | MACA-699/2023 | S SWAIN | C.O. | COURT NO. 15 | Order Dtd. 2024-04-10 | MISC. APPEAL SEC. | (Seat No-6) |
| 379 | 34648/2024 | 15.04.2024 | WP (C) - 6765/2024 | NIRANJAN PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | WRIT BRANCH-1 | (Seat No-3) |
| 380 | 34649/2024 | 15.04.2024 | BLAPL-1483/2024 | J KAMILA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | | (Seat No-3) |
| 381 | 34650/2024 | 15.04.2024 | WP (C) - 8242/2024 | A K PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-08 | WRIT BRANCH-2 | (Seat No-9) |
| 382 | 34652/2024 | 15.04.2024 | WP (C) - 6750/2024 | NIRANJAN PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | WRIT BRANCH-1 | (Seat No-3) |
| 383 | 34653/2024 | 15.04.2024 | WP (C) - 6747/2024 | NIRANJAN PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-04-12 | WRIT BRANCH-1 | (Seat No-3) |
| 384 | 34655/2024 | 15.04.2024 | WP (C) - 6938/2018 | P C MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2024-05-20 | WRIT BRANCH-5 | (Seat No-32) |
| 385 | 34657/2024 | 15.04.2024 | WP (C) - 8800/2024 | PRASANTA KU. JENA | C.O. | COURT NO. 10 | Order Dtd. 2024-05-08 | WRIT BRANCH-7 | (Seat No-10) |
| 386 | 34665/2024 | 15.04.2024 | WP (C) - 8744/2024 | SATYAPRIYA SAMANTA | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | WRIT BRANCH-7 | (Seat No-10) |
| 387 | 34671/2024 | 15.04.2024 | WP (C) - 38961/2023 | BHARAT KUMAR MISHRA | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | WRIT BRANCH-6 | (Seat No-36) |
| 388 | 34672/2024 | 15.04.2024 | BLAPL-12128/2023 | D.K. JEN | C.O. | COURT NO. 10 | Order Dtd. 2024-04-10 | BAIL-1 | (Seat No-3) |
| 389 | 34673/2024 | 15.04.2024 | BLAPL-12128/2023 | A.K. MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-04-10 | BAIL-1 | (Seat No-3) |
| 39 | 34674/ | 15.04.2 | WP (C) - | K C | C.O. | COURT | Order Dtd. 2024-04-10 | WRIT | (Se |

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| 0 | 2024 | 024 | 5926/2024 | PANDA | | NO. 10 | | BRANCH-6 | at No-54) |
| 391 | 34675/2024 | 15.04.2024 | BLAPL-14547/2023 | S. DAS | C.O. | COURT NO. 3 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No-3) |
| 392 | 34676/2024 | 15.04.2024 | BLAPL-12135/2023 | D.K. JENA | C.O. | COURT NO. 3 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No-3) |
| 393 | 34677/2024 | 15.04.2024 | WP (C) - 5926/2024 | P K JENA | C.O. | COURT NO. 3 | Order Dtd. 2024-04-10 | WRIT BRANCH-6 | (Se at No-54) |
| 394 | 34678/2024 | 15.04.2024 | BLAPL-12135/2023 | A.K. MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2024-04-10 | BAIL-1 | (Se at No-3) |
| 395 | 34679/2024 | 15.04.2024 | WP (C) - 2421/2024 | CHHABI RANA | C.O. | COURT NO. 3 | Order Dtd. 2024-04-10 | WRIT BRANCH-8 | (Se at No-40) |
| 396 | 34680/2024 | 15.04.2024 | WP (C) - 8807/2024 | S K BEHERA | C.O. | COURT NO. 10 | Order Dtd. 2024-04-23 | WRIT BRANCH-8 | (Se at No-43) |
| 397 | 34681/2024 | 15.04.2024 | WP (C) - 2724/2024 | S CHOUDHURY | C.O. | COURT NO. 10 | Order Dtd. 2024-02-07 | WRIT BRANCH-3 | (Se at No-33) |
| 398 | 34682/2024 | 15.04.2024 | WP (C) - 338/2008 | H.K. PANDA | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | | (Se at No-33) |
| 399 | 34683/2024 | 15.04.2024 | WP (C) - 338/2008 | S.K. NAYAK | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | | (Se at No-33) |
| 400 | 34692/2024 | 15.04.2024 | BLAPL-937/2024 | PK ROURAY | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | | (Se at No-33) |
| 401 | 34693/2024 | 15.04.2024 | BLAPL-910/2024 | HK PATRA | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | | (Se at No-33) |
| 402 | 34694/2024 | 15.04.2024 | BLAPL-2617/2024 | RK SAHU | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | BAIL-1 | (Se at No-1) |

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| 403 | 34695/2024 | 15.04.2024 | BLAPL-607/2024 | RK SAHU | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | | (Seat No-1) |
| 404 | 34696/2024 | 15.04.2024 | BLAPL-366/2024 | RK SAHU | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | | (Seat No-1) |
| 405 | 34697/2024 | 15.04.2024 | BLAPL-311/2024 | RK SAHU | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | BAIL-1 | (Seat No-4) |
| 406 | 34698/2024 | 15.04.2024 | BLAPL-125/2024 | JADUNATH PRADHAN | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | BAIL-2 | (Seat No-7) |
| 407 | 34699/2024 | 15.04.2024 | BLAPL-1739/2024 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 10 | Order Dtd. 2024-04-12 | | (Seat No-7) |
| 408 | 34216/2024 | 15.04.2024 | BLAPL-1965/2024 | GITANJALI PADHI | GENERAL | | Order Dtd. 2024-04-12 | | (Seat No-7) |
| 409 | 34221/2024 | 15.04.2024 | BLAPL-2851/2024 | DIGANT KALLOL DEO | GENERAL | | Judgement Dtd. 2024-04-09 | | (Seat No-7) |
| 410 | 34225/2024 | 15.04.2024 | ABLAPL-3135/2024 | DURGA PRASAD PANDA | GENERAL | | Order Dtd. 2024-04-10 | BAIL-2 | (Seat No-12) |
| 411 | 34228/2024 | 15.04.2024 | ABLAPL-2435/2024 | KHUSBU PANIGRAHI | GENERAL | | Order Dtd. 2024-04-10 | BAIL-1 | (Seat No-5) |
| 412 | 34232/2024 | 15.04.2024 | BLAPL-2207/2024 | GOREKHANATH DAS | GENERAL | | Order Dtd. 2024-04-12 | | (Seat No-5) |
| 413 | 34235/2024 | 15.04.2024 | BLAPL-1623/2024 | GOPAL PRASAD LAL | GENERAL | | Order Dtd. 2024-03-19 | BAIL-1 | (Seat No-3) |
| 414 | 34237/2024 | 15.04.2024 | BLAPL-1452/2024 | GOPAL PRASAD LAL | GENERAL | | Order Dtd. 2024-03-18 | | (Seat No-3) |
| 415 | 34239/2024 | 15.04.2024 | ABLAPL-3164/2024 | PRASANTA KUMAR PATRI | GENERAL | | Vakalatnama | BAIL-1 | (Seat No-) |

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| 416 | 34242/2024 | 15.04.2024 | ABLAPL - 1904/2024 | MAHADEV SAHU | GENERAL | | Petition | | (Seat No-6) |
| 417 | 34244/2024 | 15.04.2024 | ABLAPL - 3136/2024 | PREETAM MISHRA | GENERAL | | Order Dtd. 2024-04-10 | | (Seat No-6) |
| 418 | 34253/2024 | 15.04.2024 | ABLAPL - 14817/2023 | DIBYA PRAKASH MISHRA | GENERAL | | Order Dtd. 2024-03-22 | BAIL-1 | (Seat No-6) |
| 419 | 34259/2024 | 15.04.2024 | CRLMC-1025/2024 | GOURA HARIJAN | GENERAL | | Order Dtd. 2024-04-12 | CRIMINAL MISC | (Seat No-6) |
| 420 | 34264/2024 | 15.04.2024 | CRLA-1182/2023 | DIBYA PRAKASH MISHRA | GENERAL | | Order Dtd. 2024-04-09 | CRIMINAL APPEAL | (Seat No-9) |
| 421 | 34394/2024 | 15.04.2024 | CONTC-4/2024 | ANIL KUMAR DAS | GENERAL | | Order Dtd. 2024-04-12 | | (Seat No-9) |
| 422 | 34410/2024 | 15.04.2024 | WP (C) - 20652/2023 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2024-03-15 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-118) |
| 423 | 34413/2024 | 15.04.2024 | WP (C) - 12050/2014 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2024-03-13 | WRIT BRANCH-2 | (Seat No-8) |
| 424 | 34416/2024 | 15.04.2024 | WP (C) - 16965/2022 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2022-09-20 | WRIT BRANCH-1 | (Seat No-2) |
| 425 | 34419/2024 | 15.04.2024 | WP (C) - 12876/2022 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2024-03-11 | WRIT BRANCH-4 | (Seat No-38) |
| 426 | 34422/2024 | 15.04.2024 | WP (C) - 15782/2023 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2024-03-12 | WRIT BRANCH-1 | (Seat No-30) |
| 427 | 34427/2024 | 15.04.2024 | WP (C) - 11466/2016 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2024-04-02 | WRIT BRANCH-3 | (Seat No-) |

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| 428 | 34430/2024 | 15.04.2024 | WP (C) - 20689/2022 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2022-08-25 | WRIT BRANCH-8 | (Serial No-43) |
| 429 | 34433/2024 | 15.04.2024 | WP (C) - 9306/2017 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2017-11-27 | WRIT BRANCH (DIVISION BENCH) | (Serial No-112) |
| 430 | 34437/2024 | 15.04.2024 | CONTC-3/2024 | ANIL KUMAR DAS | GENERAL | | Order Dtd. 2024-04-12 | | (Serial No-112) |
| 431 | 34440/2024 | 15.04.2024 | WP (C) - 23992/2023 | SANJAY KU. BEHERA | GENERAL | | Order Dtd. 2023-08-03 | WRIT BRANCH-1 | (Serial No-49) |
| 432 | 34448/2024 | 15.04.2024 | SA-53/1930 | NIRAJ KUMAR KANSAL | GENERAL | | Entire Order | | (Serial No-49) |
| 433 | 34483/2024 | 15.04.2024 | WP (C) - 16982/2022 | STATE OF ODISHA | GENERAL | | Order Dtd. 2022-07-19 | WRIT BRANCH-1 | (Serial No-2) |
| 434 | 34484/2024 | 15.04.2024 | WP (C) - 33735/2023 | STATE OF ODISHA | GENERAL | | Order Dtd. 2023-10-17 | WRIT BRANCH-5 | (Serial No-47) |
| 435 | 34485/2024 | 15.04.2024 | WP (C) - 32809/2023 | STATE OF ODISHA | GENERAL | | Order Dtd. 2023-10-10 | WRIT BRANCH-3 | (Serial No-28) |
| 436 | 34486/2024 | 15.04.2024 | WP (C) - 39051/2023 | STATE OF ODISHA | GENERAL | | Order Dtd. 2023-12-18 | WRIT BRANCH-7 | (Serial No-55) |
| 437 | 34487/2024 | 15.04.2024 | CMAPL-139/2019 | M/S. DEBASISH SAHOO | GENERAL | | Order Dtd. 9999-12-31 | M.J.C. | (Serial No-4) |
| 438 | 34490/2024 | 15.04.2024 | BLAPL-2201/2024 | DIBYA PRAKASH MISHRA | GENERAL | | Order Dtd. 2024-03-22 | | (Serial No-4) |
| 439 | 34491/2024 | 15.04.2024 | WP (C) - 3135/2 | M/S.S.P. MISHRA | GENERAL | | Order Dtd. 2024-03-28 | WRIT BRANCH | (Serial No-4) |

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| | | | 014 | | | | | H-5 | No-22) |
| 440 | 34492/2024 | 15.04.2024 | WP (C) - 42261/2023 | KHAGESWAR BEHERA | GENERAL | | Order Dtd. 2024-01-29 | WRIT BRANCH-2 | (Seat No-9) |
| 441 | 34497/2024 | 15.04.2024 | TRP (C) - 248/2023 | J.R. NAYAK | GENERAL | | Order Dtd. 2024-05-15 | M.J.C. | (Seat No-6) |
| 442 | 34507/2024 | 15.04.2024 | BLAPL-1866/2024 | BAISHNAB CHARAN PATRA | GENERAL | | Order Dtd. 2024-04-12 | | (Seat No-6) |
| 443 | 34508/2024 | 15.04.2024 | WA-897/2023 | MANAS PATI | GENERAL | | Order Dtd. 2024-04-10 | WRIT APPEAL | (Seat No-4) |
| 444 | 34567/2024 | 15.04.2024 | CRLMP-1466/2023 | MONALISHA SAHOO | GENERAL | | Order Dtd. 2024-02-19 | WRIT BRANCH-2 | (Seat No-50) |
| 445 | 34570/2024 | 15.04.2024 | ABLAPL - 2825/2024 | D.SANKAR RAO ACHARY | GENERAL | | Order Dtd. 2024-04-03 | | (Seat No-50) |
| 446 | 34572/2024 | 15.04.2024 | ABLAPL - 2914/2024 | D.SANKAR RAO ACHARY | GENERAL | | Order Dtd. 2024-04-05 | BAIL-2 | (Seat No-9) |
| 447 | 34574/2024 | 15.04.2024 | BLAPL-2295/2024 | HAREKRUSHNA DASH | GENERAL | | Order Dtd. 2024-04-12 | | (Seat No-9) |
| 448 | 34688/2024 | 15.04.2024 | ABLAPL - 2594/2024 | HAREKRUSHNA DASH | GENERAL | | Order Dtd. 2024-04-12 | | (Seat No-9) |
| 449 | 34689/2024 | 15.04.2024 | ABLAPL - 3276/2024 | BIDYADHAR PANDA | GENERAL | | Order Dtd. 2024-04-15 | BAIL-2 | (Seat No-10) |
| 450 | 34690/2024 | 15.04.2024 | ABLAPL - 3215/2024 | HAREKRUSHNA DASH | GENERAL | | Order Dtd. 2024-04-15 | BAIL-1 | (Seat No-3) |
| 451 | 34691/2024 | 15.04.2024 | ABLAPL - 1921/2024 | PRABIR KUMAR RAY | GENERAL | | Order Dtd. 2024-04-15 | | (Seat No-3) |
| 45 | 34208/ | 15.04.2 | RPFAM- | A. | GENE | | Order Dtd. 2019-07-01 | FIRST | (Se |

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| 2 | 2024 | 024 | 90/2013 | PATTANAIK | RAL | | | APPEAL | at No-4) |
| 453 | 34210/2024 | 15.04.2024 | ABLAPL - 3103/2024 | HADIBANDHU BEHERA | GENERAL | | Order Dtd. 2024-04-09 | | (Se at No-4) |
| 454 | 34211/2024 | 15.04.2024 | WP (C) - 20713/2016 | C R NAYAK | GENERAL | | Order Dtd. 2023-03-14 | WRIT BRANCH-2 | (Se at No-34) |
| 455 | 34213/2024 | 15.04.2024 | WP (C) - 16986/2019 | P BISWAL | GENERAL | | Order Dtd. 2023-03-27 | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-102) |
| 456 | 34215/2024 | 15.04.2024 | WP (C) - 16737/2019 | R BISWAL | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-116) |
| 457 | 34217/2024 | 15.04.2024 | WP (C) - 16743/2019 | R BISWAL | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-116) |
| 458 | 34219/2024 | 15.04.2024 | WP (C) - 16740/2019 | R BISWAL | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-116) |
| 459 | 34222/2024 | 15.04.2024 | WP (C) - 16744/2019 | R BISWAL | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-116) |
| 460 | 34224/2024 | 15.04.2024 | WP (C) - 30413/2020 | B R SENAPATI | GENERAL | | Order Dtd. 2024-04-04 | WRIT BRANCH-5 | (Se at No-23) |
| 461 | 34227/2024 | 15.04.2024 | WP (C) - 26659/2021 | S K RAY | GENERAL | | Order Dtd. 2024-04-08 | WRIT BRANCH | (Se at No- |

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| 46 | 34230/2024 | 15.04.2024 | WP (C) - 16747/2019 | R BISWAL | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 46 | 34231/2024 | 15.04.2024 | WP (C) - 16749/2019 | R BISWAL | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 46 | 34233/2024 | 15.04.2024 | WP (C) - 16736/2019 | R BISWAL | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 46 | 34236/2024 | 15.04.2024 | WP (C) - 16745/2019 | R BISWAL | GENERAL | | Order Dtd. 2023-03-27 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 46 | 34243/2024 | 15.04.2024 | RSA-172/2020 | S.K. PRADHAN | GENERAL | | Order Dtd. 2024-02-08 | SECOND APPEAL | (Seat No-6) |
| 46 | 34245/2024 | 15.04.2024 | WP (C) - 16741/2019 | R BISWAL | GENERAL | | Order Dtd. 2023-03-27 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 46 | 34247/2024 | 15.04.2024 | BLAPL-5339/2023 | S.K. PRADHAN | GENERAL | | Misc.case | BAIL-1 | (Seat No-3) |
| 46 | 34249/2024 | 15.04.2024 | WP (C) - 16748/2019 | R BISWAL | GENERAL | | Order Dtd. 2023-03-27 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |

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| 470 | 34250/2024 | 15.04.2024 | RSA-531/2014 | S.K.PRADHAN | GENERAL | | Order Dtd. 2022-12-23 | SECOND APPEAL | (Serial No-7) |
| 471 | 34255/2024 | 15.04.2024 | WP(C)-8803/2012 | C R NAYAK | GENERAL | | Order Dtd. 2024-01-19 | WRIT BRANCH-1 | (Serial No-3) |
| 472 | 34257/2024 | 15.04.2024 | WP(C)-22554/2017 | C R NAYAK | GENERAL | | Order Dtd. 2023-03-14 | WRIT BRANCH-3 | (Serial No-13) |
| 473 | 34260/2024 | 15.04.2024 | WP(C)-1186/2011 | T K BARIK | GENERAL | | Order Dtd. 2024-04-03 | WRIT BRANCH-4 | (Serial No-27) |
| 474 | 34263/2024 | 15.04.2024 | WP(C)-11069/2022 | D K MOHANTY | GENERAL | | Order Dtd. 2024-02-02 | WRIT BRANCH-8 | (Serial No-39) |
| 475 | 34267/2024 | 15.04.2024 | WP(C)-2541/2022 | D K MOHANTY | GENERAL | | Order Dtd. 2024-02-02 | WRIT BRANCH-6 | (Serial No-16) |
| 476 | 34269/2024 | 15.04.2024 | WP(C)-16738/2019 | R BISWAL | GENERAL | | Order Dtd. 2023-03-27 | WRIT BRANCH (DIVISION BENCH-2) | (Serial No-116) |
| 477 | 34276/2024 | 15.04.2024 | WP(C)-7627/2024 | S NANDA | GENERAL | | Order Dtd. 2024-04-03 | WRIT BRANCH-2 | (Serial No-8) |
| 478 | 34278/2024 | 15.04.2024 | WP(C)-7604/2012 | N DAS | GENERAL | | Order Dtd. 2019-04-24 | | (Serial No-8) |
| 479 | 34280/2024 | 15.04.2024 | WP(C)-4663/2022 | J K NAYAK | GENERAL | | Order Dtd. 2022-04-07 | WRIT BRANCH (DIVISION BENCH) | (Serial No-101) |
| 480 | 34281/2024 | 15.04.2024 | ABLAPL-586/2024 | M DAS | GENERAL | | Order Dtd. 2024-04-03 Petition, Annexure, | | (Serial No-101) |

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| 48 | 34283/2024 | 15.04.2024 | MACA-536/2013 | S R OJHA | GENERAL | | Order Dtd. 2023-08-28 | MISC. APPEAL SEC. | (Serial No-4) |
| 48 | 34285/2024 | 15.04.2024 | CRP-39/2023 | L SAHOO | GENERAL | | Order Dtd. 2024-03-14 | CIVIL REVISION | (Serial No-1) |
| 48 | 34288/2024 | 15.04.2024 | RSA-8/2024 | N SINGH | GENERAL | | Annexure | SECOND APPEAL | (Serial No-4) |
| 48 | 34290/2024 | 15.04.2024 | TRP (C) - 39/2024 | T K JENA | GENERAL | | Order Dtd. 2024-04-08 | M.J.C . | (Serial No-6) |
| 48 | 34293/2024 | 15.04.2024 | WP (C) - 11857/2005 | M K PANI | GENERAL | | Order Dtd. 2019-06-21 Petition, Annexure, Counter, Rejoinder, | WRIT BRANCH-6 | (Serial No-35) |
| 48 | 34299/2024 | 15.04.2024 | WP (C) - 15944/2006 | M K PANI | GENERAL | | Order Dtd. 2007-04-12 Entire Order, | | (Serial No-35) |
| 48 | 34311/2024 | 15.04.2024 | CONTC-1318/2024 | S K SAHU | GENERAL | | Order Dtd. 2024-04-10 | | (Serial No-35) |
| 48 | 34426/2024 | 15.04.2024 | BLAPL-3211/2024 | LD SAHU | GENERAL | | Order Dtd. 2024-04-12 | BAIL-2 | (Serial No-12) |
| 48 | 34488/2024 | 15.04.2024 | OJC-9436/1998 | SIBA PRASAD SAHOO | GENERAL | | Order Dtd. 2016-08-11 | | (Serial No-12) |
| 49 | 34489/2024 | 15.04.2024 | WP (C) - 5095/2024 | SIBA PRASAD SAHOO | GENERAL | | Order Dtd. 2024-03-20 | WRIT BRANCH (DIVISION BENCH -1) | (Serial No-103) |
| 49 | 34493/2024 | 15.04.2024 | CRLMC-51/2008 | Y DAS | GENERAL | | Order Dtd. 2022-02-03 | CRIMINAL MISC | (Serial No-3) |
| 49 | 34537/2024 | 15.04.2024 | WPC (OAC) - 594/2018 | S. SAMAL | GENERAL | | Order Dtd. 2024-04-10 | OA Branch | (Serial No-1) |

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| 49 | 34594/2024 | 15.04.2024 | WP (C) - 11026/2009 | A PATNAIK | GENERAL | | Order Dtd. 2016-09-15 | | (Seat No-1) |
| 49 | 34620/2024 | 15.04.2024 | CRLMC-3730/2016 | B. PARIJA | GENERAL | | Order Dtd. 5000-01-01 | CRIMINAL MISC | (Seat No-4) |
| 49 | 34651/2024 | 15.04.2024 | BLAPL-10626/2022 | AMRESH MOHANTY | GENERAL | | Entire Order | BAIL-2 | (Seat No-11) |
| 49 | 34654/2024 | 15.04.2024 | ABLAPL - 13414/2023 | C RANA | GENERAL | | Order Dtd. 2024-04-06 | BAIL-1 | (Seat No-5) |
| 49 | 34656/2024 | 15.04.2024 | ABLAPL - 3149/2024 | C RANA | GENERAL | | Order Dtd. 2024-04-10 | BAIL-2 | (Seat No-7) |
| 49 | 34658/2024 | 15.04.2024 | ABLAPL - 13412/2023 | C RANA | GENERAL | | Order Dtd. 2024-04-06 | BAIL-1 | (Seat No-5) |
| 49 | 34659/2024 | 15.04.2024 | ABLAPL - 2182/2024 | AK MOHANTY | GENERAL | | Order Dtd. 2024-03-14 | | (Seat No-5) |
| 50 | 34660/2024 | 15.04.2024 | SA-178/1997 | PK SWAIN | GENERAL | | Order Dtd. 2024-04-04 | SECOND APPEAL | (Seat No-7) |
| 50 | 34661/2024 | 15.04.2024 | RSA-355/2006 | AK MOHANTY | GENERAL | | Order Dtd. 2019-11-25 | SECOND APPEAL | (Seat No-3) |
| 50 | 34662/2024 | 15.04.2024 | SA-390/2001 | RK NAYAK | GENERAL | | Order Dtd. 2007-12-18 | SECOND APPEAL | (Seat No-7) |
| 50 | 34663/2024 | 15.04.2024 | WA-1652/2023 | BK ROUSTRAY | GENERAL | | Order Dtd. 2024-04-15 | WRIT APPEAL | (Seat No-3) |
| 50 | 34664/2024 | 15.04.2024 | WP (C) - 14884/2016 | N K SATAPATHY | GENERAL | | Order Dtd. 2016-08-29Petition, | | (Seat No-3) |
| 50 | 34666/2024 | 15.04.2024 | CONTC-1126/2024 | B K BAG | GENERAL | | Order Dtd. 2024-04-10 | | (Seat No- |

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| 506 | 34667/2024 | 15.04.2024 | CONTC-1126/2024 | BK BAG | GENERAL | | Order Dtd. 2024-04-10 | | (Seat No-3) |
| 507 | 34668/2024 | 15.04.2024 | ABLAPL-2994/2024 | PK MOHANTY | GENERAL | | Order Dtd. 2024-04-08 | | (Seat No-3) |
| 508 | 34669/2024 | 15.04.2024 | CRLMC-51/2008 | S K NAYAK | GENERAL | | Order Dtd. 2022-02-03 | CRIMINAL MISC | (Seat No-3) |
| 509 | 34670/2024 | 15.04.2024 | ABLAPL-2936/2024 | PK MOHANTY | GENERAL | | Order Dtd. 2024-04-06 | | (Seat No-3) |
| 510 | 34684/2024 | 15.04.2024 | WP (C) - 2302/2019 | DK SAHOO | GENERAL | | Order Dtd. 2024-03-28 | WRIT BRANCH-7 | (Seat No-5) |
| 511 | 34685/2024 | 15.04.2024 | WP (C) - 17316/2020 | BB LENKA | GENERAL | | Order Dtd. 2024-04-01 | WRIT BRANCH-5 | (Seat No-32) |
| 512 | 34686/2024 | 15.04.2024 | WP (C) - 22177/2022 | HK PANDA | GENERAL | | Order Dtd. 2024-03-20 | WRIT BRANCH-5 | (Seat No-21) |
| 513 | 34687/2024 | 15.04.2024 | WP (C) - 7726/2014 | M N MOHANTY | GENERAL | | Order Dtd. 2022-04-07 | WRIT BRANCH (DIVISION BENCH) | (Seat No-106) |

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